## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## COCP No.06/Chd/Pb/2017 IN CP No.84 (ND)/2013 RT CP No.28/Chd/Pb/2016

In the matter of:

Arun Kumar Goyal & Anr.

....Petitioners.

Versus.

M/s AAR KAY Chemicals Pvt.Ltd. & Ors.

....Respondents.

Present:

Mr.Salman Khurshid, Senior Advocate with Ms.Tushita Ghosh, Ms.Shubhi Sharma and Ms.Aniruddha Choudhury, Advocates and Mr.Gaurav Mehta, Practicing Company Secretary for petitioners.

Mr.D.S.Patwalia, Senior Advocate with Mr. Arnav Kumar.

Mr.D.S.Patwalia, Senior Advocate with Mr.Arnav Kumar and Mr.Prateek Gupta, Advocate for respondents.

On request adjourned to 08.02.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 13, 2017.